GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 2534. TO BE ANSWERED ON WEDNESDAY, THE 4TH AUGUST, 2021.

NEW TECHNOLOGIES IN INDIAN INDUSTRY

2534. SHRI Y. DEVENDRAPPA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has any incentive policy for introducing new technologies in Indian industry;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of Government policy on Patent Right at present?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) to (c): Sir, the Government has been taking various measures through its Ministries/ Departments, which includes appropriate policy interventions or suitable schemes, to support the development of industries as well as to encourage them to introduce new technologies. These measures include:
 - i. Amended Technology Upgradation Fund Scheme (ATUFS) in textiles by the Ministry of Textiles,
 - ii. Credit Linked Capital Subsidy (CLCS) scheme Technology Upgradation for MSMEs by Ministry of MSME,
 - iii. Department of Defence Production, Ministry of Defence has incentives policies for introducing new technologies in Indian Industry,
 - iv. Technology Development Programmes (TDP) by Ministry of Science & Technology,
 - v. Ministry of Housing and Urban Affairs (MoHUA) initiated Global Housing Technology Challenge-India (GHTC-India) under Technology Sub-Mission (TSM) of Pradhan Mantri Awas Yojana Urban (PMAY-U) Mission and Technology Innovation Grant (TIG)

in Affordable Rental Housing Complexes (ARHCs), a sub- scheme of PMAY-U,

- vi. Department of Telecommunications, Ministry of Communications has taken various incentive initiatives for proliferation of 5G services, broadband internet services, R & D and Field deployable products/ solutions in the telecom sector. Further, the Department has notified National Digital Communications Policy-2018 and Production Linked Incentive Scheme to boost manufacturing and attract investment as well as optimize new technology deployment and harness their benefits.
- (d): The Patents Act, 1970 incentivizes the creation, protection, introduction and commercialization of new technologies in the Industry. A new technology patented under the Patents Act, 1970 grants upon the patentee an exclusive right to prevent third parties who do not have his consent:
 - i. from the act of making, using, offering for sale, selling or importing for those purposes that product in India, where the subject matter of the patent is a product; and
 - ii. from the act of using that process, and from the act of using, offering for sale, selling or importing for those purposes that product obtained directly by that process in India.

Moreover, the Patents Act, 1970 is fully TRIPS compliant and has utilized the flexibilities available under the TRIPS Agreement in order to address the needs and to support the domestic industries.
